GOVERNMENT OF TRIPURA FOREST DEPARTMENT

NOTIFICATION

In exercise of the powers conferred by section 76(d) of the Indian Forest Act, 1927, the Governor, Tripura is pleased to make following Rules to further amend the Tripura Forest (Registration of vehicles, boats, carts, sawyers and traders etc) Rules, 2020 namely:-

1. Short Title and Commencement:

- (1) These Rules may be called the Tripura Forest (Registration of vehicles, boats, carts, sawyers and traders etc) (First Amendment) Rules, 2020
- (2) They shall come into force on the date of their publication in the Official Gazette.
- 2. <u>Amendment of Rule- 6:</u> In the Tripura Forest (Registration of vehicles, boats, carts, sawyers and traders etc) Rules, 2020, for Rule 6, the following Rule shall be substituted, namely:-

"PENALTIES:

Any person contravening any of the provisions of these Rules shall be punishable with imprisonment for a term which may extend to six months, or fine which may extend to five hundred rupees, or both."

By order of the Governor,

(Barun Kumar Sahu) 4/10/20

Principal Secretary to the Government of Tripura

To

The Manager, Tripura Government Press, Agartala along with 10 copies of the Notification for publication of the Notification in the next issue of the Tripura Gazette and also to send 50 copies of the Gazette to the O/o PCCF, Tripura for wide circulation.

Copy to:-

1. The Special Secretary to the Chief Minister, Tripura.

2. The PS to the Forest Minister, Tripura.

- 3. The PS to the Chief Secretary, Govt. of Tripura.
- The Principal Chief Conservator of Forests & HoFF, Tripura.
 The Principal Chief Conservator of Forests & CWLW, Tripura.
- The Principal Chief Conservator of Forests, PF & ME, O/o the PCCF, Tripura.
 The Principal Chief Conservator of Forests, PF & ME, O/o the PCCF, Tripura.
- 7. The Addl. Principal Chief Conservator of Forests, APR/PF

8. The CEO & PD, IGDC Project, Tripura.

- 9. The CEO & PD, Tripura JICA Project, Tripura
- 10. The Managing Director, TFDPC Ltd., Abyoynagar, Agartala.
- 11. The Chief Conservator of Forests, Protection/ WP& S/ Territorial/ IT& Stat./ P&D/ Vigilance, O/o the PCCF, Tripura.
- 12. The Conservator of Forests, Territorial/ Estt. & HRD/, O/o the PCCF, Tripura.
- 13. The Deputy Conservator of Forests, FP/ HQ/ P&D/ EAP/WL/IT, O/o the PCCF,
- 14. The Deputy Conservator of Forests, Working Plan -I/ WP-II/ Research/ Training,.
- 15. The District Forest Officer, North/ Unakoti/ Dhalai/ Khowai/ West/ Sepahijala/ South/ Gomati District.
- 16. The Sub-Divisional Forest Officer, Sadar/ Mandai/ Telaimura/ Khowai/ Ambassa/ Manu/ Kumarghat/ Dharmanagar/ Kailashahar/ Kanchanpur/ Bishalgarh/ Sonamura/ Udaipur/ Bagafa/ Amarpur/ Karbook/ Sabroom.
- 17. The Wildlife Warden, Gumti/ Trishna/ Sepahijala/ Rowa.
- 18. The ACF, CAMPA /P&D/Legal ,O/o the PCCF(T).
- 19. The Director, Sepahijala Zoological Park, Sepahijala.
- 20. I/C GIS Lab for information and necessary upload to the departmental website.
- 21. All Range office/ Beat office through the concerned DFOs/SDFOs.

Principal Secretary to the Government of Tripura